



**PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)**  
PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)

Ref. No. 2411/2023 HCB

Dated 27/7/2023

To

The Registrar General  
Punjab & Haryana High Court  
Chandigarh

**Subject: - Request for declaring 14.08.2023 as a holiday in the High Court.**

Respected Sir,

With due respect, it is submitted that an oral as well as a written request signed by more than 200 Members of the Bar Association has been received regarding declaring 14.08.2023 as a local holiday as Hon'ble Court is already closed 12.08.2023 to 15.08.2023 except 14.08.2023 which is a working day. If 14.08.2023 is declared as a holiday then it can be conveniently utilized by the Members of the Bar.

So, it is requested that 14.08.2023 may kindly be declared as holiday and in lieu of that any other day may kindly be declared as working day to complete the minimum working number of days in a year.

Further your goodself is requested to put up the same before the Hon'ble Chief Justice as well as Hon'ble Chairman, Calendar Committee at the earliest.

With Regards

**JASMEET SINGH BHATIA**  
Honorary Secretary  
Punjab & Haryana High Court  
Bar Association, Chandigarh